



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,17th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./17/2017 CAVT. NO. 56/2017	MD SABIR AHMED Versus THE STATE OF ASSAM and 14 ORS	MR.R HAZARIKA MR.J ROY MR.A HASAN MR.C CHAKRAVARTY MR.S BORTHAKUR MS.S KAKATI	MR.H R A CHOUDHURY GA, ASSAM MR.F U BORBHUIYA MR.R A CHOUDHURY FOR CAVEATOR
2	Review.Pet./90/2017	BODOLAND TERRITORIAL COUNCIL Versus M/S KRISHNA ENTERPRISE and ANR	MR.A K BHUYAN	MR. S K SANGANERIA MR G JALAN
3	WP(C)/1638/2019	KALPANA PEGU Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, ELEM. EDU GA, ASSAM
4	WP(C)/248/2021	NILAMANI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR D MAHANTA	SR. GA, ASSAM SC, IRRIGATION
5	WP(C)/6398/2021	RAJU BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. M BORDOLOI MR D MAHANTA	GA, ASSAM SC, REVENUE
6	Crl.Pet./92/2022	PINKY @ MD MAHRUM ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. M MEDHI MS. S DEVI MS A AFREEN	PP, ASSAM
7	Crl.Pet./103/2022	AKHIL KR HALOI Versus THE STATE OF ASSAM AND ANR	MS. B MAHANTA MS. B BHUYAN MS R SAHIN	PP, ASSAM
8	WP(C)/288/2022	RIMPI CHANDA Versus THE STATE OF ASSAM AND 9 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	GA, ASSAM SC, HEALTH
9	WP(C)/1709/2022	PREMJIT SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K HANDIQUE MR. D GOGOI	GA, ASSAM SC, REVENUE
10	WP(C)/2863/2022	NATIONAL PLASTO MOULDING Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE

11	WP(C)/4427/2022	PRIYANKA BORA AND 11 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	GA, ASSAM MR G CHOUDHURY (R-10,11) MR. ARIF AHMED MR. ARIF AHMED SC, PCB SC, HEALTH
12	WP(C)/5552/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AFDC
13	WITH WP(C)/4122/2021	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR B P BORAH	14-11-2022	To	17-11-2022
12)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
13)	MR. S K SINGH	14-11-2022	To	25-11-2022
14)	MS. M PAUL	15-11-2022	To	18-11-2022
15)	DR. R SARMAH	15-11-2022	To	18-11-2022
16)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
17)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



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BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3326/2017	THE SCHOOL MANAGING COMMITTEE OF 1983 NO. BAHIR SALMARA LP SCHOOL and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.D A KAIYUM MR.E HUSSAIN	GA, ASSAM SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
2	I.A.(Civil)/2133/2018 in MACApp./544/2018 WITH MACApp./544/2018	SRI RAKTIM PRABAL GOSWAMI Versus SRI KRISHNA SHARMA SRI RAKTIM PRABAL GOSWAMI Versus SRI KRISHNA SHARMA	MR. A K GUPTA MR. R S MISHRA MR. A K GUPTA MR. R S MISHRA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
3	I.A.(Civil)/3770/2019 in MACApp./13812/2019 WITH MACApp./13812/2019 (Filing Number)	ON THE DEATH OF HASINA BEGUM, HER LEGAL HEIRS RUBUL ALI AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS ON THE DEATH OF HASINA BEGUM HER LEGAL HEIRS RUBUL ALI AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. K M HALOI MR. U K DAS MS. B D SARMAH	
4	I.A.(Civil)/4142/2019 in MACApp./15389/2019 WITH MACApp./15389/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SRI JAYANTA DUTTA AND 4 ORS UNITED INDIA INSURANCE CO. LTD Versus SRI JAYANTA DUTTA AND 4 ORS	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY	MR. K K BHATTA MS R DEVI
5	WP(C)/549/2021	MD. ACHAB UDDIN Versus THE COMMISSIONER AND SECRETARY AND 6 ORS	SC, ELEM. EDU MR. A K DUTTA MR. F E CHOUDHURY	GA, ASSAM SC, SSA
6	WP(C)/5375/2021	TRAILOKYA DEKA AND 28 ORS Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM
7	WP(C)/5714/2021	MANOJ KUMAR NATH Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 18 ORS.	MR. S MITRA MR A K BORO	SC, APDCL

8	WP(C)/5903/2021	KHAGENDRA NATH DAS Versus THE BHARAT SCOUTS AND GUIDES AND 3 ORS	MR. S K DAS MR D BARMAN	MR. K N CHOUDHURY (R-2) MR. J PATOWARY (R-2, 3) MR. S S ROY (C.G.C., R-1) FOR CAVEATOR
9	WP(C)/7300/2021	GUNJAN KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. D GOGOI	SC, HIGHER EDU MR. M KHAN (r-4,5,6) MR. N J KHATANIAR (R-7) MR. J RAHMAN (r-4,5,6) MR D GOGOI (R-8) MR R ISLAM (r-4,5,6) SC, G U
10	WP(C)/4047/2022	SITHUL KANTI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. MR A BHATTACHARYA GA, ASSAM MR. S D PURKAYASTHA (r-6) MR S CHOUDHURY (r-6)
11	WP(C)/6459/2022	DR. ANIRVANA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. GA, ASSAM
12	WP(C)/6506/2022	SHAKTI RANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. R DUBEY (R. No. 2) MS. M BARMAN(R. No. 1 & 3) SC, ELECTION COMMISSION.

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